

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 35/2025	P.Harishchandra Patro vrs. Sindri Santosh	Abhishek Kaushik	9654797980		02.09.2025	02.09.2025
			C.S. 36/2025	Bank of Maharashtra Vrs. Mr. Bikram Kumar Jena	Ranjan Kumar Tripathy	9776078022		12.09.2025	12.09.2025
			C.S. 37/2025	Punjab National Bank Vrs. Bankeswari Vegetables	Ranjan Kumar Tripathy	9776078022		22.09.2025	22.09.2025
			C.S. 38/2025	State Bank of India Vrs. Prabhakar Das	Niranjan Mahapatro	9438236781		26.09.2025	26.09.2025
			C.S. 39/2025	State Bank of India Vrs. Nabin Kumar Behera	Niranjan Mahapatro	9438236781		26.09.2025	26.09.2025
			C.S. 40/2025	State Bank of India Vrs. Ramesh Chandra Nayak	Niranjan Mahapatro	9438236781		26.09.2025	26.09.2025
			C.S. 41/2025	State Bank of India Vrs. Deena Bandhu Pall	Niranjan Mahapatro	9438236781		26.09.2025	26.09.2025
			C.S. 42/2025	State Bank of India Vrs. Mr. Nimuram Tudu	Niranjan Mahapatro	9438236781		26.09.2025	26.09.2025
			C.S. 43/2025	State Bank of India Vrs. Lipun Kumar Pradhan	Niranjan Mahapatro	9438236781		26.09.2025	26.09.2025
			CMA 08/2025	State Bank of India Vrs. M/s. Gayatri Agencies	Simanchal Panda	9338005621		04.09.2025	04.09.2025

			CMA 09/2025	State Bank of India Vrs. M/s. Active Jeans Center	Simanchal Panda	9338005621		06.09.2025	06.09.2025
			CMA 10/2025	Bhabani Charan Samantara Vrs. Hari Hara Panda	Prasad Kumar Patnaik	9337502708		20.09.2025	20.09.2025
			CMA 11/2025	Punjab National Bank Vrs. Smt. Rasmita Kumari Mahapatro and another	Keshari Pratap Mishra	9124892732		22.09.2025	22.09.2025
			I.A. 06/2025	Canara Bank Vrs. Sri Balaram Panda	Nilakantha Das	9437109125		09.09.2025	09.09.2025
			I.A. 07/2025	P.Harishchandra Patro vrs. Sindri Santosh	Abhishek Kaushik	9654797980		26.09.2025	26.09.2025
			E.P. 45/2025	Smt. Manasi Devi Mishra being died, her LRs Vrs. Sri Sandip Kumar Sahu	M.K.Mahapatra	9437187575		11.09.2025	11.09.2025
			E.P. 46/2025	Smt. Manasi Devi Mishra being died, her LRs Vrs. Sri Raghunath Sahu	M.K.Mahapatra	9437187575		11.09.2025	11.09.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	CMA 07/2025	Om Spun Pipes and Concrete Works Vs. Union of India	Bidyadhar Panda & Associates			10.09.2025	10.09.2025
			CMA 08/2025	Manju Gupta Vs. V.K. Singh & 1 Another	Anil Kumar Mishra			11.09.2025	11.09.2025
			Exe.31/2025	State Bank of India Vs. Dibya Kishore Meher & Another	H.S. Nanda & Associates			17.09.2025	17.09.2025
			Exe.32/2025	M/s. Siddhartha Engineering Ltd. Vs. M/s. Mahanadi Coalfield Ltd.	Sohan Mishra & Associates			19.09.2025	19.09.2025
			C.S.31/2025	M/s. Jinardi Biri Factory & Another Vs. M/s. Danish Enterprises, Proprietor Md. Zaheet	Mohammed Mustaq Ansari			25.09.2025	25.09.2025

				Khan @ Zahir Khan & Others					
			I.A.01/2025	M/s. Jinardi Biri Factory & Another Vs. M/s. Danish Enterprises, Proprietor Md. Zaheet Khan @ Zahir Khan & Others	Mohammed Mustaq Ansari			25.09.2025	25.09.2025
			C.S.32/2025	M/s. LN Pharmaceuticals Vs. Koye Pharmaceuticals Pvt. Ltd. & Others	Pranaya Pujari & Associates			25.09.2025	25.09.2025
			Arb.04/2025	Kishori Sahoo & Others Vs. The land Acquisition & Another	Pranaya Pujari & Associates			26.09.2025	26.09.2025
			Arb.05/2025	Sanjay Kumar Behera Vs. The land Acquisition & Another	Pranaya Pujari & Associates			26.09.2025	26.09.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	EX 335/2025	M/s Cholamandalam Investment and Finance Limited Vs Pradeep Swain	Sri Madahab Chandra Swain	9861157402		03.09.2025	03.09.2025
			MS-190/2025	Canara Bank Vs M/s Khushi Enterprises prop. Amar Kumar Sahoo	Sri Ashok Samantray	9437124333		04.09.2025	04.09.2025
			MS-191/2025	State Bank Of India, Paradeep Branch Vrs Rajesh Pandian R	Sri Ashok Samantray	9437124333		04.09.2025	04.09.2025
			MS-192/2025	StateBank of India, Paradeep Branch Vs Satya Ranjan Swain	Sri Ashok Samantray	9437124333		04.09.2025	18.08.2025
			MS-193/2025	Bank Of Maharastra vs Alok Kumar Senapati	Sri Ashok Samantray	9437124333		06.09.2025	06.09.2025

			EX 334/2025	M/s Sundaram Finance Limited Vs Janaki Ballav Maharana	Sri Rajendra Kumar Sahoo	8178042780		06.09.2025	06.09.2025
			MS-194/2025	Bank of Barada, Pattamundai vs Mihir Kumar Nath	Sri Rajendra Prasad Mohanty	6370799436		08.09.2025	08.09.2025
			MS-195/2025	Bank of Barada vs Sai Bricks	Sri Rajendra Prasad Mohanty	6370799436		08.09.2025	08.09.2025
			EX 336/2025	M/s. Indusind Bank Limited Vs Gyana Ranjan Mallick	Sri Madahab Chandra Swain	9861157402		08.09.2025	08.09.2025
			MS-196/2025	Bank of Borada, Kendrapara Vs Bidu Bhusan Bhol	Jitendra Kumar Mohanty	9437316592		16.09.205	16.09.2025
			MS-197/2025	Canara Bank, Jagatsinghpur Branch vs Baba Medicine store	Sri Sribatsa Sahoo and associates	8917618220		16.09.2025	16.09.2025
			MS-198/2025	Canara Bank, Jagatsinghpur Vs Utkal Fish Wholesale	Sri Sribatsa Sahoo and associates	8917618220		16.09.2025	16.08.2025
			IA-13/2025	Anusaya Sethi Vs M/s. Sri Finance Company Ltd.	Ramesh Prasad Lenka	9437183242		17.09.2025	17.09.2025
			EX 337/2025	M/s. Manappuram Assets Finance Limited Vs Pradeep Kumar Sahoo	Sri Madahab Chandra Swain	9861157402		18.09.2025	18.09.2025
			MS-199/2025	Panjab National Bank, Paradeep Branch Vs Bhabani Sankar Parija and others	Pravat Ranjan Das	9937537844		19.09.2025	19.09.2025
			ARBP-13/2025	The Board of Trustee of Paradeep Port Vs M/s. Dredging and desiltation Co. Pvt. Ltd.	Sri Ramesh Prasad Lenka	9437183242		20.09.2025	20.09.2025
			IA-14/2025	The Board of Trustee of Paradeep Port Vs M/s. Dredging and desiltation Co. Pvt. Ltd.	Sri Ramesh Prasad Lenka	9437183242		20.09.2025	20.09.2025
			EX-332/2025	M/s Cholamandalam Investment and Finance Limited Vs Ramakanta Swain Swain	Sri Madahab Chandra Swain	9861157402		26.09.2025	26.09.2025

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Execution Case-588/2025	M/s. Sundaram Finance Ltd. Vrs Mr. Jagadish Bhoi & Mr. Jitendra Bhoi.	C.H. Rambabu			08.09.2025	08.09.2025
			Execution Case-589/2025	M/s. Sundaram Finance Ltd. Vrs Mr. Manoj Kerketta & 02 others.	C.H. Rambabu			08.09.2025	08.09.2025
			CMA-11/2025	Indusiand Bank Ltd. Vrs Mr. Karunakar Tanty.	K. Prajapati			08.09.2025	08.09.2025
			Arbitration Case-43/2025	Prabhat Udyog. Vrs SAIL, Rourkela.	Prachi Pati			20.09.2025	20.09.2025
			Commercial Suit-607/2025	Small Industries Development Bank of India (SIDBI) Vrs M/s Vijay Agro Engineering	R.P. Pattnaik			25.09.2025	25.09.2025

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 182/2025	Sri Prabir Kumar Dey Vrs Auro Infrastructure	Adv. K.K. Panda	10.04.2025	15.09.2025
			CS 123/2025	Odisha Gramya Bank Vrs Sarat Kumar Pradhan	Adv. Lingaraj Sarangi	20.02.2025	17.09.2025
			CS 397/2025	Chief Workshop Manager E.Co Railway Vrs M/s. Gopal Industries	Adv. Umakanta Pattanik	11.09.2025	16.09.2025
			CS 392/2025	Rosa Power Supply Company Limited Vrs Biswal Trade Link Pvt. Ltd.	Adv. R.K. Nanda	04.09.2025	19.09.2025
			CS 316/2025	Axis Bank Ltd. Vrs Chintu Pharmaceutical	Adv. P.K. Srivastava	01.08.2025	24.09.2025
			CS 317/2025	Axis Bank Ltd Vrs Satya Ranjan Kar	Adv. P.K. Srivastava	01.08.2025	24.09.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (iii) 19/2024	Canara Bank vrs. Jyotirekha Mohapatra	Mr. T. Mishra Associates	24.01.2024	06.09.2025
			CS (iii) 111/2025	Odisha Gramya Bank Vrs. Sukanta Ku. Sar & another	Sri D.Mohapatra Associates	01.07.2025	16.09.2025
			CS (iii) 63/2025	Canara Bank Vrs. Smt.Geeta Rani Biswal	Sri B.N.Udgata Associates	26.04.2025	17.09.2025
			CS (iii) 60/2024	IDBI Bank Ltd. Vrs. P.K.Agency	S.Samal & Associates	01.05.2024	22.09.2025
			CS (iii) 59/2025	Canara Bank vrs Smt Sanjukta Swain	Sri B.N.Udgata Associates	24.04.2025	23.09.2025
			CS (iii) 60/2025	Canara Bank vrs Urmila Das	Sri B.N.Udgata Associates	24.04.2025	23.09.2025
			CS (iii) 61/2025	Canara Bank vrs Prafulla Kumar Jena	Sri B.N.Udgata Associates	24.04.2025	23.09.2025
			CS (iii) 62/2025	Canara Bank vrs Sakuntala Behera	Sri B.N.Udgata Associates	24.04.2025	23.09.2025

3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 39/2024	Bank of Baroda Vrs. Kotni Divya Madhuri	Nilakantha Das	02.08.2024	02.09.2025
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S. 31/2025	M/s. Jinadri Biri Factory & Another Vs. M/s. Danish Enterprises & Others	Mohammed Mustaq Ansari	25.09.2025	23.09.2025
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	CS-43/6 of 2024-25	CANARA Bank -Versus - M/s. Ganapati Fruits Company Prop. Sanjeeb Meher	Plaintiff Adv: Sri Asit Kumar Sadangi	05.02.2024	15.09.2025
			CS - 4 of 2025	Bank of Baroda, Balangir -Versus - Soumitri Barik	Plaintiff Adv: Sri Pramod Ku. Tripathy	12.03.2025	08.09.2025
			CS -8 of 2025	Bank of Baroda - Versus - Aloknath Mallick & Others	Plaintiff Adv: Sri Pramod Ku. Tripathy	13.03.2025	10.09.2025
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS- 336/2025	Bank of Barada, Pattamundai vs Mihir Kumar Nath	Sri Rajendra Prasad Mohanty and associates	09.09.2025	15.09.2025
7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 321/2025	SBI Vrs Banchhanidhi Hans	Adv. A.B. Majhi	07.08.2025	26.09.2025
			CS 333/2025	SBI Vrs Chitta Ranjan Nayak	Adv. A.B. Majhi	07.08.2025	26.09.2025
			CS 332/2025	SBI Vrs Dillip Kumar Ojha	Adv. A.B. Majhi	07.08.2025	26.09.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 188/2022	State Bank Of India (RASMEC) Cuttack Vrs Shree Jagganath Enterprises & Others	Sri Nityananda Tripathy & Associates vrs. None	22.10.2022	02.09.2025
			CS(III) 56/2022	State Bank Of India (RASMEC) Cuttack Vrs Sarala Tyres & Others	Sri Nityananda Tripathy & Associates vrs. None	11.05.2022	02.09.2025
			CS(III) 143/2024	UCO Bank Cuttack Vrs M/s Technique & Tricks & Another	G.Kar & Associates vrs. None	19.12.2024	03.09.2025
			CS(III) 128/2024	Odisha Gramya Bank Anugul Vrs Khageswar Sahoo & Others	Subrat Sarangi & Associates vrs. None	05.12.2024	06.09.2025
			CS(III) 147/2023	State Bank Of India (RASMEC) Cuttack Vrs Lab Care Diagnostic & Others	Subrat Mohanty & Associates vrs. None	17.11.2023	06.09.2025
			CS(III) 115/2023	Canara Bank Cuttack Vrs Om Traders & Others	Santosh Kumar Mohanty & Associates	23.09.2023	08.09.2025
			CS(III) 199/2022	Ananta Gopal Metal & Scrap Processing & Others	B.B.Panda & Associates vrs. None	02.11.2022	08.09.2025

			CS(III) 02/2024	ICICI Bank Cuttack Vrs Prahallad Maharana	Satya Prem Mohanty & Associates vrs. None	04.01.2024	09.09.2025
			CS (III) 154/2023	Bank of Baroda Cuttack Vrs M/s Green Land & Another	Subrat Sarangi & Associates vrs. None	20.11.2023	09.09.2025
			CS (III) 133/2024	SBI State Bank Of India (RASMEC) Cuttack Vrs vrs. M/s Nana Medicine Store & another	Smt. Susamarani Sahoo & associates vrs. None	06.12.2024	10.09.2025
			CS (III) 68/2023	SBI State Bank Of India (RASMEC) Cuttack Vrs vrs. M/s Satyaraj Trading & Co & another	Smt. Susamarani Sahoo & associates vrs. None	19.05.2023	10.09.2025
			CS (iii) 87/2020	SBI State Bank Of India (RASMEC) Cuttack Vrs vrs. M/s. Sadhana Shankar Sale & Service	Sri N. Tripathy Advocate vrs. None	04.03.2020	10.09.2025
			CS (iii) 195/2019	State Bank Of India (RASMEC) Cuttack Vrs Ittishree Agency	Sri N. Tripathy Advocate vrs. None	26.04.2019	15.09.2025
			CS (iii) 114/2021	Indian Overseas Bank Vrs. Banshidhar swain	Sri A.Mohanty Vrs. Ashutosh Sahoo, Adv.	08.04.2021	17.09.2025
			CS (iii) 119/2024	Odisha Gramya Bank Anugul Vrs Birabar Majhi	Subrat Sarangi & Associates vrs. B,K.Bastia & Associates	29.11.2024	19.09.2025
			CS (iii) 18/2023	ICICI Bank Cuttack Vrs Santosh Kumar Nayak & Others	Bibhuti Bhusan Mishra & Associates	14.03.2023	20.09.2025

			CS (III) 532/2021	Canara Bank Cuttack Vrs Pappal Foods & Others	Sri S.N.Nayak & Associates	27.12.2021	24.09.2025
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 17/2024	PNB Vrs. Alok Kumar Sarkar	Simanchal Panda	24.04.2024	05.09.2025
			C.S. 174/2015	SBI Vrs. Kamal Kiran Behera		26.06.2025	19.09.2025
			C.S. 19/2024	SBI Vrs. Ch.Jayalaxmi	Simanchal Panda	25.04.2024	25.09.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.15/2024	IDBI Bank, Sambalpur Vs. M/s. Maa Shakti Udyog, Sambalpur	Laxman Panigrahi	05.07.2024	04.09.2025
			C.S.10/2024	Canara Bank Vs. Sanjay Kumar Sahoo	Asis Kumar Pattanaik	16.05.2024	09.09.2025
			C.S.210/2019	Corporation Bank, Sambalpur Vs. Tripathy Co. & Others	Laxman Panigrahi	01.10.2019	10.09.2025
			C.S.356/2015	India Overseas Banks Vs. Srikant Meher	P.K. Mahapatra Vs. PSN Reddy & Others	20.08.2015	12.09.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS- 57/2025	UCO Bank,Paradeep Branch Vrs Dipika Behera and others	M Swain	02.08.2023	09.09.2025
			MS- 93/2025	Birendra Kumar Mohanty Vrs Indian Oil Corporation Ltd., and others	A. Sanganeria	21.02.2024	25.09.2025
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Arb(P) 55/2023	IDCO Vrs MEIL	Adv. Kamdev Tripathy Vrs Adv. G. Rath	06.10.2023	-	01.09.2025	700	Dismissed on contest	-	-	-
			Arb(P) 42/2022	Union of India Vrs M/s. SCR Nirman	Adv. Umakanta Pattanaik	01.11.2019	-	13.08.2025	2100	Dismissed on contest	-	-	-
			CS 205/2024	State Bank of India Vrs Srikanta Sethy	Adv. Bijay Kumar Sahu	21.10.2024	-	16.08.2025	302	Decreed on contest	-	-	-
			CS 2060/2018	Canara Bank Vrs Lilipta Mahaptra	Adv. H. Swain	27.11.2018	-	16.08.2025	2465	Decreed on contest	-	-	-
			Arb(p) 68/2015	Goyel NG Gases Vrs Nilachala Ispat Nigam Limited	Adv. A.K. Mukharjee Vrs Adv. Prasanta Pradhan	17.07.2015	-	11.09.2025	3710	Dismissed	-	-	-
			Arb(P) 2/2015	D.K. Enginners Vrs IDCO	Adv. Umesh Ch. Senapati Vrs Adv. Kamadev Tripathy	02.01.20215	-	19.09.2025	3890	Dismissed on contest	-	-	-
			CMA 242/2023	Union of India Vrs M/s. Vijay Prestressed	Adv. Umakanta Pattanaik	16.11.2023	-	24.09.2025	670	Allowed on constest	-	-	-
			CMA 246/2023	Union of India Vrs M/s. Vijay Prestressed	Adv. Umakanta Pattanaik	16.11.2023	-	24.09.2025	670	Allowed on constest	-	-	-
			CMA 205/	E.Co. Railway Vrs M/s.	Adv. Umakanta Pattanaik	08.07.2024	-	23.09.2025	425	Allowed on constest	-	-	-

			2024	Jyotin Kumar Sahoo									
			CMA 204/2024	E.Co. Railway Vrs M/s. Jyotin Kumar Sahoo	Adv. Umakanta Pattanaik	08.07.2024	-	23.09.2025	425	Allowed on constest	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	ARBP 14/2024	M/S Bansal Infra Projects Pvt Ltd Vs M/S Jindal Steel and Power Ltd	P.C. Nayak	26.04.2024		08.09.2025	497 Days	Contest	-	-	-
			ARBP 187/2017 (CIS 49/2023)	State Of Odisha Vrs Subhash Chandra Panda	P.K.Lenka Vrs Ramesh Sahoo	05.09.2017		08.09.2025	2917 Days	Contest			
			ARBP 08/2020 (CIS 23/2022)	Madyanchal Vidyut Vitaran Nigam Ltd. Vrs Premier Cables & Conductor Pvt, Ltd.	Santosh Kumar Mishra Vrs Sidharth Padhy	04.03.2020		16.09.2025	2017 Days	Contest	-	-	-
			ARBP 43/2022	Tecniqual Education & Training Vrs uttarpradesh Micro & Small Enterprises Facilation Council	S,N,Das Vrs Nilakantha Jhujarsingh	20.06.2022		23.09.2025	1188 Days	Contest	-	-	-
			ARBP 13/2025	P.K.Mishra Vrs Union of India	Nilakantha Jhujarsingh Vrs	18.06.2025		26.09.2025	98 Days	Contest			

			EXN 159/2020 (CIS 403/2022)	Seagold Overseas Pvt, Ltd. Vrs National Indsurance Pvt. Ltd.	Mohit Agarwal Vrs Prasant Kumar Mahali	27.08. 2020		16.09. 2025	1845 Days	Contest			
			CS(III) 06/2015 (CIS 153/ 2022)	Saubhagya Builders Pvt. Ltd. Vrs State Of Odisha	J.K. Mohapatra Vrs P.K.Lenka	09.01. 2015		25.09. 2025	3906 Days	Contest			
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	ARBP 03/2025	Bichitra Narayan Mishra Vs Union Of India	Jatindra Kumar Mohapatra Vrs. Aswini Kumar Mohapatra	20.05. 2025	NA	10.09. 2025	113 days	Contest			U/s. 29(A) of Arbitrati on & Conciliati on Act
			E.P. 184/ 2024	Ms Shriram Finance Ltd Vs Sabitri Malik	Deepak Kumar Sukla	03.09. 2024	NA	20.09. 2025	382 days	Contest			U/o.21, R-11 CPC
			E.P. 02/2024	M/s. United Electricals and Engineering Pvt. Ltd. Vs General Manager(M.M. and Vig), TPSODL	Gouri Mohan Rath Vrs. M.K.Mahapatra	19.01. 2024	NA	22.09.2 025	489 days	Contest			U/o.21, R-11 CPC
			C.S. 32/2024	Indian Overseas Bank Vs Supriya Nayak	B.K.Mohanty Vrs. Pradeep Kumar Pattanayak	21.05. 2024	NA	23.09. 2025	365 days	Contest			U/o.7, R- 1 of CPC
			E.P. 67/2023	Ms Shriram Finance Ltd Vs Jayananda Jena And Another	Deepak Kumar Sukla	28.08. 2023	NA	25.09. 2025	634 days	Contest			U/o.21, R-11 CPC
			C.S. 41/2023	Sasmita Kumari Mohanty Vs Ms Tata Power Southern Odisha	A.K.Pani Vrs. L.N.Pati	05.10. 2023	NA	26.09. 2025	597 days	Contest			U/o.7, R- 1 of CPC

				Distribution Limited Others									
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Arb.08/2024	Central Mine Planning and Design Institute Limited, subsidiary of Coal Indian Limited, Gondwana Place, Kanke Road, Ranchi, Jharkhand, represented through its Chairman-cum-managing Director & Others Vs. M/s. Varsha Constructions, a partnership firm, represented through its managing Partner, Sri Barun Jain, aged about 40 years, S/o.-Kamal Chand Jain having its registered office at 25, 26, 2nd Floor, Millenium Plaza, GE Road, Raipur, Chhatisgarh	Rakesh Sharma & Associates Vs. Avijit Pal & Associates	17.06.2024		01.09.2025	441 days	Contested			U/s.34 of Arbitration & Conciliation Act, 1996 (hereinafter referred as A & C Act)

			C.S.14/ 2023	Union Bank of India Vs. M/s. Lazziz Restaurnat	M.R. Das Vs. P. K. Pradhan & Associates	08.05. 2023		11.09. 2025	857 days	Contested			U/o.VII, Rule 2 of C.P.C
			C.S.03/ 2024	Nandi Kishor Behera, aged about 60 years, S/o.- Late Sahadeb Behera, Occupation- Business, R/o.- Hatibari, P.O.- Hatibari, P.S.- Jujumura, District- Sambalpur, At present residing At- Shanti Nagar, Danipali, P.O./P.S.- Ainthapali, Dist.- Sambalpur. Vs. State Bank of India, Hatibari Branch, P.O.- Hatibari, P.S.- Jujumura, District- Sambalpur, represented through the Branch Manager, Hatibari Branch, P.O.- Hatibari, P.S.- Jujumura, District- Sambalpur	J. Prashan & Associates Vs. A.K. Das	16.03. 2024		23.09. 2025	556 days	Contested			U/o.VII, Rule 1, 2 of C.P.C

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2418	79	34	2463	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1771	56	98	1729	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	398	17	21	394	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	383	10	29	364	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	278	24	25	277	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	565	18	40	543	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	927	07	98	836	
TOTAL			6740	211	345	6606	